THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):
(a) A provision was made for giving preference in employment to the dependents of retiring workers vide serial No. 10.4.4 of National Coal Wage Agreement-II (NCWA-II) and SI. No. 9.4.4 of National Coal Wage Agreement-III (NCWA-III) of Coal India Limited. However, no such provision has been made in the currently applicable NCWA.

- (b) Since such provision is not in existence at present, the question of compliance does not arise.
 - (c) In view of reply (b). not applicable.

Gap between demand and supply of coal

1249. SHRIT.M. SELVAGANAPATHI: Will the Minister of COAL be pleased to state:

- (a) whether it is fact that inspite of an increased coal production in the country, a huge gap between the demand and supply still exists;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the country is unable to expand the coal production due to many structures imposed; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):
(a) and (b) Yes, Sir. The demand and production of coal for the last five years is given below:

Figures are in Million Tonnes and (P) stands for provisional data.

Year	2005-06	2006-07	2007-08	2008-09	2009-10
Demand	445.65	474.18	492.50	550.00	604.33
Production	407.04	430.83	457.08	492.76	532.06(P)

- (c) and (d) The main hurdles in expanding the coal production capacity, inter alia, are:
- Delay in Environmental and Forestry Clearance;
- Delay in Land Acquisition;
- · Constraints in respect of coal evacuation infrastructure facilities.